

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 4799
TO BE ANSWERED ON 20TH MARCH, 2026**

AYUSHMAN AROGYA MANDIRS IN ANDHRA PRADESH

4799. SHRI DAGGUMALLA PRASADA RAO:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the amount of funds approved and released for establishing Ayushman Arogya Mandirs (AAMs) under various schemes of the Government in the Country since their inception till date, State-wise and year-wise;
- (b) the total number of AAMs functional in rural and urban areas of Andhra Pradesh;
- (c) whether the Government has conducted an audit of the infrastructural facilities available at such AAMs; and
- (d) if so, the details of the States where such an audit was conducted along with the findings thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Through 1.84 lakh Ayushman Arogya Mandirs (AAMs) including 11,871 in Andhra Pradesh, comprehensive primary healthcare is provided by strengthening Sub Health Centres (SHCs) and Primary Health Centres (PHCs). These AAMs provide preventive, promotive, rehabilitative and curative care for an expanded range of services encompassing reproductive and child healthcare services, Communicable diseases, Non-communicable diseases and other health issues.

The State/UT wise State Program Implementation Plan (SPIP) Approval and Expenditure for Ayushman Arogya Mandirs (AAMs) under National Health Mission (NHM) from F.Y. 2022-23 to 2024-25 is given in **Annexure**.

The Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) aims to support for infrastructure development for Sub-Health Centres, Urban AAMs, Support for Block Public Health Units, Integrated District Public Health Laboratories and Critical Care Hospital Blocks. Under PM-ABHIM, administrative approval for 696 Building-less SHC (AAM) with an amount of Rs. 382.80 Cr., and 45 Urban AAM with an amount of Rs. 88.49 Cr. have been accorded to the State of Andhra Pradesh.

The Fifteenth Finance Commission (FC-XV) has recommended grants through Local Governments for specific components of the health sectors. Under XV-FC Health Grants, administrative approval for the construction of 1558 Building less SHC(AAM) with an

amount of Rs. 532.04 Cr. and establishment of 191 Urban AAM with an amount of Rs. 418.21 Cr. have been accorded to the state of Andhra Pradesh.

The evaluation of the Ayushman Arogya Mandir (AAM) programme done by NITI Aayog highlights several encouraging outcomes, including significant improvements in infrastructure and increased community footfall because of wider access to Comprehensive Primary Health Care services—especially for Non-Communicable Disease (NCD) management, general Outpatient Department (OPD) care, free medicines and diagnostics. The introduction of Community Health Officers (CHOs) has strengthened frontline service delivery and digital tools such as e-Sanjeevani have expanded access to specialist care.

State/UT-wise SPIP Approvals and Expenditure for Ayushman Arogya Mandirs under National Health Mission (NHM) for FY 2022-23 to FY 2024-25

Rs. In Lakhs

Sl. No.	States	2022-23		2023-24		2024-25	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	15.00	36.04	10.50	0.00	59.13	6.91
2	Andhra Pradesh	4089.10	2568.08	3745.65	3762.47	7,912.25	7,154.33
3	Arunachal Pradesh	1119.21	909.86	883.71	1015.61	5,641.73	1,012.74
4	Assam	23445.27	7768.40	18267.63	7772.03	7,807.13	5,090.39
5	Bihar	52749.20	37203.38	4026.16	8887.44	6,588.81	7,987.20
6	Chandigarh	124.82	4.85	124.82	74.55	177.82	94.58
7	Chhattisgarh	16633.63	14878.02	8478.83	5169.05	7,296.47	2,791.10
8	Dadra & Nagar Haveli	8.59	1.41	15.23	0.00	27.44	26.43
	Daman & Diu						
9	Delhi	0.00	0.00	0.00	0.00	0.00	45.87
10	Goa	512.89	219.96	53.09	114.17	353.11	122.88
11	Gujarat	13178.54	6077.98	8252.56	6037.43	20,988.58	5,958.37
12	Haryana	11399.68	4334.53	5971.04	3902.30	10,529.50	4,786.87
13	Himachal Pradesh	928.75	600.85	226.99	791.63	3,934.48	937.80
14	Jammu and Kashmir	3657.24	1738.18	3070.74	903.20	3,218.48	1,469.04
15	Jharkhand	25173.69	8680.99	11763.54	9831.75	10,572.72	8,402.34
16	Karnataka	42721.29	7548.67	13716.82	4961.44	2,970.04	4,460.33
17	Kerala	18111.82	4313.89	26520.10	2691.84	3,756.14	3,545.14
18	Lakshadweep	3.55	1.95	1.99	6.35	14.00	1.13
19	Madhya Pradesh	19073.02	18548.39	31381.22	21343.43	27,564.85	14,223.25
20	Maharashtra	36566.83	20794.73	13564.63	11836.06	21,122.26	3,082.61
21	Manipur	1114.70	269.20	1100.70	874.20	1,796.43	606.72
22	Meghalaya	2741.67	4370.76	717.12	2441.72	1,586.66	1,953.89
23	Mizoram	755.57	236.80	671.08	159.35	574.09	76.09
24	Nagaland	660.61	543.81	785.47	523.20	1,053.65	545.70
25	Odisha	15286.40	14159.00	13418.93	9688.04	15,178.49	8,879.13
26	Puducherry	269.75	192.22	258.95	126.85	242.48	131.81
27	Punjab	4613.92	452.19	1772.53	1772.53	3,207.89	1,076.51
28	Rajasthan	17212.36	2674.92	17212.36	1978.03	7,498.70	3,981.50
29	Sikkim	110.21	210.66	98.65	69.73	38.69	24.14
30	Tamil Nadu	8096.81	8153.80	4339.34	1098.50	163.70	137.89
31	Telangana	5202.87	907.86	5853.78	1510.43	3,454.81	1,265.06
32	Tripura	4421.36	1389.15	671.46	1079.68	639.65	447.88
33	Uttar Pradesh	74968.69	36473.83	178616.62	37873.82	107,535.86	20,668.89
34	Uttarakhand	7214.59	2096.87	2143.06	1986.99	4,523.07	2,048.07
35	West Bengal	20608.22	14404.86	12605.01	8487.25	16,173.90	7,502.92
36	Ladakh	1870.85	587.07	633.80	293.06	912.02	557.41

Note

1. SPIP Approval and Expenditure is as per the available Financial Management Reports submitted by State/UTs and are provisional.

2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year.

